

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/3865/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. R.A. Rahman,
Principal Judge, Family Court No. II,
Kamrup (M), Guwahati

Dated Guwahati, the 19th October, 2020.

Sub:- **Civil vacation.**

Ref:- Letter No.FCK 5/12/PJ/266/2020, dtd. 15.10.2020

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to avail the entire Durga Puja vacation from 22.10.2020 till 04.11.2020. The Counsellor, Family Court-II, Kamrup(M), Guwahati and in her absence the Counsellor, Family Court-I, Kamrup(M), Guwahati and in his absence the Counsellor Family Court-III, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-50/2000/3866-1 dated 19-10-2020
Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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